

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND
ARUNACHAL PRADESH)

NOTIFICATION NO. 55

Dated Guwahati, the 22nd June, 2021

Hon'ble the Chief Justice has been pleased to constitute Vacation Courts at the Principal Seat of the Gauhati High Court with the following Hon'ble Judges to take up urgent matters during the ensuing Summer Vacation (26th June to 11th July, 2021) on the dates shown below:-

VACATION COURT

Principal Seat

Sl. No.	Date	Matters	Hon'ble Judges for Vacation Court
1.	28 th June, 2021	Civil	Hon'ble Mr. Justice Suman Shyam
		Criminal	Hon'ble Mr. Justice H.K. Sarma
2.	29 th June, 2021	Civil	Hon'ble Mr. Justice Suman Shyam
		Criminal	Hon'ble Mr. Justice H.K. Sarma
3.	30 th June, 2021	Civil	Hon'ble Mr. Justice K.R. Surana
		Criminal	Hon'ble Mr. Justice S. Saikia
4.	1 st July, 2021	Civil	Hon'ble Mr. Justice K.R. Surana
		Criminal	Hon'ble Mr. Justice S. Saikia
5.	2 nd July,	Civil	Hon'ble Mr. Justice K.R. Surana

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22/6/2021

	2021	Criminal	Hon'ble Mr. Justice S. Saikia
6.	5 th July, 2021	Civil	Hon'ble Mr. Justice M. Choudhury
		Criminal	Hon'ble Mr. Justice Parthivjyoti Saikia
7.	6 th July, 2021	Civil	Hon'ble Mr. Justice M. Choudhury
		Criminal	Hon'ble Mr. Justice Parthivjyoti Saikia
8.	7 th July, 2021	Civil	Hon'ble Mr. Justice M. Choudhury
		Criminal	Hon'ble Mr. Justice Parthivjyoti Saikia
9.	8 th July, 2021	Civil	Hon'ble Mr. Justice P.K. Deka
		Criminal	Hon'ble Mr. Justice S.K. Medhi
10.	9 th July, 2021	Civil	Hon'ble Mr. Justice P.K. Deka
		Criminal	Hon'ble Mr. Justice S.K. Medhi

However, limitation will not run during the Vacation.

By Order,

Sd/- Raktim Duarah

REGISTRAR GENERAL

**Memo No. HC.III - 37/2016/2615-2655/G, Dated
Guwahti, the 22nd June, 2021**

Copy to:

1. The Secretary General, Supreme Court of India,
New Delhi.

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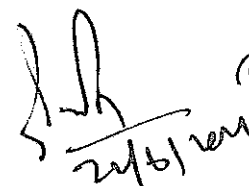

22/6/2021

2. The Registrar (Judl./Admn./Vig./Admn.), Gauhati High Court, Guwahati.
3. The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Bench, Naharlagun, *for information and necessary action.*
5. The Registrar, High Court of
_____.
6. The District & Sessions Judge,
_____, Assam.
7. The Advocate General, Assam / Nagaland / Mizoram / Arunachal Pradesh, Gauhati High Court, Guwahati.
8. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati-6.
9. The Director, Judicial Academy Assam & North Eastern Judicial Officers' Training Institute, Amingaon, Guwahati-31.
10. The President / Secretary General, Gauhati High Court Bar Association, Guwahati.
11. The Secretary, High Court Bar Association Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Bench, Naharlagun.
12. The President / General Secretary, Gauhati High Court Advocates' Association, Guwahati.
13. The Secretary, Bar Association, Dimapur, Nagaland.
14. The Secretary, Lawyers' Association, Guwahati.
15. The Chairman, Bar Council of Assam, Nagaland, Mizoram, Arunachal Pradesh & Sikkim, Guwahati.

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29/6/2011

16. The Senior Govt. Advocate, Assam / Nagaland / Mizoram / Arunachal Pradesh, Gauhati High Court, Guwahati.
17. The Joint Registrar (_____), Gauhati High Court, Guwahati.
18. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
19. The Director, Law Research Institute, Gauhati High Court, Guwahati.
20. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
21. The Court Manager, Gauhati High Court, Guwahati.
22. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
23. The Secretary, High Court Legal Aid Committee, Gauhati High Court, Guwahati.
24. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
25. The Project Manager, Computer Section, Gauhati High Court, Guwahati. *He is requested to upload the Notification in the website of Gauhati High Court.*
26. The P.S. to Hon'ble Mr. Justice Suman Shyam, Judge, Gauhati High Court, Guwahati.
27. The P.S. to Hon'ble Mr. Justice K.R. Surana, Gauhati High Court, Guwahati.
28. The P.S. to Hon'ble Mr. Justice P.K. Deka, Gauhati High Court, Guwahati.


24/6/2018 (Contd..)

29. The P.S. to Hon'ble Mr. Justice H.K. Sarma, Gauhati High Court, Guwahati.
30. The P.S. to Hon'ble Mr. Justice S.K. Medhi, Gauhati High Court, Guwahati.
31. The P.S. to Hon'ble Mr. Justice M. Choudhury, Gauhati High Court, Guwahati.
32. The P.S. to Hon'ble Mr. Justice Soumitra Saikia, Gauhati High Court, Guwahati.
33. The P.S. to Hon'ble Mr. Justice Parthivjyoti Saikia, Gauhati High Court, Guwahati.
34. The P.S. to Hon'ble Mr./Mrs. Justice _____, Gauhati High Court, Guwahati.
35. The Admn. Officer (Judicial) (_____), Gauhati High Court, Guwahati.
36. The Court Officer Nos.1 & 2, Gauhati High Court, Guwahati.
37. The Court Master, Court No. _____ , Gauhati High Court, Guwahati.
38. The Chief Security Officer, Gauhati High Court, Guwahati.
39. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
40. The Manager, Staff Canteen of the Gauhati High Court (P.S.), Guwahati.
41. The Gauhati High Court Notice Boards (New Block & Old Block), Guwahati.


REGISTRAR GENERAL

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22.06.2021